

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2024
ANSWERED ON:04.12.2014
ASSEMBLY ELECTIONS IN J AND K
Kumar Shri Ashwini;Reddy Shri Mekapati Rajamohan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to conduct elections to the Jammu and Kashmir Assembly as per schedule;
- (b) if so, the details thereof;
- (c) whether all necessary preparations have been made in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a) and (b): Yes, Madam. The Election Commission has informed that it has announced the General Election to the Legislative Assembly of Jammu and Kashmir on 25th October, 2014. The Schedule for General Elections to the Legislative Assembly of Jammu and Kashmir is annexed.

(c) and (d): Yes, Madam. The Election Commission has informed that all the preparatory measures for conduct of peaceful, free and fair election have been taken and the first phase of poll of Jammu and Kashmir is over.